desh have not sent th» project report for the Srisailam Left Bank Canal Project as well as for Left Bank Hydel Project for technical scrutiny Head Kegulatoj. would be onig of the components of this project and can be taken up for construction only after the project is found technically feasible and acceptably by the Planning Commission.

(c) Irrigation is a State subject and irrigation projects are funded by the State Governments themselvjes within the frame work of their overall developmental plans. Centra provides to States block loans/grants not tied to any sector of development or project.

Licence for a sugar factory in Medak District Andhra Pradesh

182. SHRI ADINARAYANA
REDDY: Will the Minister of FOOD
AND CIVIL SUPPLIES be pleased .
to state:

- (a) whether it is a ^act that the Government of Andhra Pradesh has recommended an application for licenc for a sugar factory to be set up by M|s Nizam Sugar Factory Ltd. in Medak District in Andhra Pradesh: and
- '(b) if so, whether the licence has been granted, if not, what are the rea-sons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) No, Sir. An application- for grant of an industrial licence from M|fl. Nizam Sugar Factory Ltd., for setting up new sugar factory in Medak District has "een received This application is under scrutiny an,} consideration of the Government of India.

Shifting of Nagpur s Central Administrative Head Office of Railway Electrification

183. SHRIMATI SAROJ KHAPAR DE! Will the Minister of RAILWAYS be pleased to state-.

- (a) whether there i₃ an_v proposal to shift the Central Administrative Head Office of Railway Electrification from Nagpur;
 - (b) if so, the details thereof;
- (c) whethe_r ther_e is a great resentment against the proposal and whether Government have received protest note from any quarter in thi_s regard; and
- (d) whether Government have since decided not to shift the office?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) An office for Store Procurement Development and Coordination 1 fo_r Railway Electrification ha₃ be,-2n set up at Nagpur. There i_s no proposal to shift this from Nagpur.

(b) to (d) Do not arise.

Family planning

184. SHRI BISHAMBHAR NATH PANDE;

SHRI GHAN SHYAM SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

- (a) whether the Ministry had fixed any target of family planning and population control for th,e year ending 31£, March, 1983:
- (b) whether the target has been achieved, if so, to what extent;
- (c) what step_s ar_e being tak,en to increase th^ speed of family planning on voluntary basis:
- (d) whether any programme is being chalked out for 1983-84; and
 - (i°) if so, what are the detail8 thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) Annual